

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 21 OF 2019 AND
APPEAL NO. 73 OF 2019

Dated : 8th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 21 OF 2019

In the matters of:

Talwandi Sabo Power Limited ... Appellant(s)
Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen for R-2

APPEAL NO. 73 OF 2019

Nabha Power Limited ... Appellant(s)
Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Pratibhanu Kharola
Mr. Aniket Prasoon
Mr. Pratik Das
Mr. Pinaki Mukherjee
Mr. Balram Verma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Tanya Sareen for R-2

ORDER

List these matters for further hearing on **12.07.2019 at 02:30 p.m.**

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson